Annexure-1

Name of the corporate debtor: K.S.Oils Limited; Date of commencement of CIRP: 21.07.2017; List of creditors as on: 15.03.2021

List of secured financial creditors belonging to any class of creditors

(Amount in ₹) Sl. No. Name of Identification Details of claim Details of claim admitted Amount Amount Amount of Amount of Remarks, if received creditor No. of of any claim not claim under any conting mutual admitted verification ent dues, claim that may be set-off Date of Amount Amount of Nature of Amount Amount Whethe % of receipt claimed claim claim covered covered r voting admitted share in by bу related security party? CoC guarantee interest

NIL